

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-4655/2015
MA-1267/2016**

New Delhi, this the 23rd day of July, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Ashish Gupta, Aged about 27 years
S/o Shri Kailash Prasad Gupta
R/o RZ-76B Street No.3, Dada
Chatriwala Marg, Raj Nagar-I, Palam Colony
New Delhi – 110 045.
2. Sushil Kumar, Aged about 33 years
S/o Shri Mohan Lal
R/o RZB-158, Gali No.7
New Jankipuri, Pankha Road
New Delhi – 110 059.
3. Manish Singh, Aged about 24 years
S/o Shri Vijay Singh
R/o RZ-533, Street No.19, Kailash Puri
Extn. Palam Colony, New Delhi – 110 045.
4. Babita, aged about 23 years
D/o Shri Jagbir Singh
R/o RZ-5, Rajive Vihar, Near New Anaj Mandi
Najafgarh, New Delhi – 110 043.
5. Amit Sehrawat, aged about 23 years
S/o Shri Satya Prakash
R/o H.No.34, Village Tilangpur Kotla
Najafgarh Road, New Delhi – 110 043.
6. Amit Khatri, Aged 23 years
S/o Shri Dharamvir Khatri
R/o H.No.29, Village Shahpur Garhi
Narela, Delhi – 110 040.

7. Sumit Sehrawat, Aged about 23 years
S/o Shri Satya Parkash
R/o H.No.34, Village Tilangpur Kotla
Najafgarh Road, New Delhi – 110 043.
8. Akshay Rana, Aged about 20 years
S/o Shri Virender Singh
R/o H.No.428, VPO Qutabgarh
Delhi-110 039.
9. Arun Lamba, Aged about 25 years
S/o Shri Surender Singh
R/o H.no.386, Lamba Pana, Near
MCD School, VPO Qutabgarh,
Delhi – 110 039.
10. Ashok, Aged about 26 years
S/o Shri Satbir
R/o H.No.164, VPO Kair, Najafgarh
New Delhi – 110 043.
11. Bhupender Singh, Aged about 37 years
S/o Shri P.S.Kanyal
R/o 1022 A Block, Laxmi Garden, Loni
Ghaziabad, UP-201 102.
12. Amit, Aged about 22 years
S/o Shri Vijay Kumar
R/o H.No.227, VPO Chhattera
Bahadur Pur, Distt. Sonepat,
Haryana-131103.
13. Vinay Panwar, Aged about 20 years
S/o Shri Vinod
R/o VPO Saidpur, Teh: Kharkhoda
Distt. Sonepat,
Haryana:131402.
14. Ajay, Aged about 23 years

S/o Shri Sehdev Dahiya
 R/o H.No.1816/30, Vikas Nagar, Gali
 No.3, Kakroi Road, Sonepat
 Haryana-131001. ... Applicants
 (By Advocate: Sh. Amit Chawla)

Versus

1. Union of India through
 The Secretary
 Ministry of Communication and IT
 Department of Posts
 Dak Bhawan, Sansad Marg
 New Delhi – 110 001.

2. The Chief Postmaster General
 Dak-Tar Bhawan
 GPO Parliament Street
 New Delhi -110 001.Respondents
 (By Advocate : Sh. V.K. Sharma)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

After arguing for some time, learned counsel for the applicant has submitted that he wants to withdraw this OA with a liberty to file a fresh one.

2. Accordingly, this OA is dismissed as withdrawn with liberty as prayed. In view of the aforesaid, MA No.1267/2016 has also become infructuous and is disposed of as such.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)